

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**27. CA 211/2013 In TCP 50/2013**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

**NAME OF THE PARTIES: - Mr Hanif Gulamali Somji & Ors.**  
**V/s**  
**KharadiAgro Trading Pvt Ltd.**

**Section: 397 -398 of Companies Act**

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**ORDER**

**CA 211/2013**: - Adv. Ankit Lohia, Adv. Pooja Batra a/w Adv. Kunal Parekh appeared for the Petitioner/Applicant. Adv. Shyam Kapadia a/w Adv. Alhan Kayser appeared for the Respondent. Bala Nadar, Respondent No-4 is present in person. List this matter on **26.06.2024 and 27.06.2024 at 2:30 PM.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**